

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 185/2022

SUCHETA DALAL

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 17-03-2026 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) : Mr. Prashant Bhushan, AOR

For Respondent(s) : Mr. N.Venkataraman, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Mr. Digvijay Dam, Adv.
Mr. Shetty Uday Kumar Sagar, Adv.
Mr. Shashank Bajpai, Adv.

Mr. Ranjeet Kumar, Sr. Adv.
Mr. Abhinav Sharma, Adv.
Mr. Dipan Sethi, Adv.
Mr. Snehashish Bhattacharya, Adv.
Mr. Akash Dikshit, Adv.
Mr. Alok Tripathi, AOR

Mr. N Venkatraman, A.S.G.
Mr. Shetty Uday Kumar Sagar, Adv.
Mr. Digvijay Dam, Adv.
Mr. Somiran Sharma, Adv.
Mr. Shashank Bajpai, Adv.
Mr. V.c.bharathi, Adv.
Dr. Arun Kumar Yadav, Adv.
Mr. Raj Bahadur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. N.Venkataraman, A.S.G. and Mr. Ranjeet
Kumar, learned senior counsel appearing for the

Reserve Bank of India pray for and are granted four weeks' time to file additional affidavits.

List the writ petition on 5th May, 2026.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR